

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BEST GOLDEN DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	BEST GOLDEN DEVELOPERS PRIVATE LIMITED,
2.	Date of incorporation of corporate debtor	15/12/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70100KA2011PTC061674
5.	Address of the registered office and principal office (if any) of corporate debtor	No.8, Tumkur Road NH.4, Yeshwanthpur, Bangalore, Karnataka, India, 560022
6.	Insolvency commencement date in respect of corporate debtor	16/02/2024 (corrigendum order received on 11/03/2024)
7.	Estimated date of closure of insolvency resolution process	07/09/2024 (180 days from the Insolvency commencement date i.e., 11/03/2024 read with order dated 16/02/2024)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Pavitra S Vyas, Registration No. IBBI/PA-002/IP-N01144/2021-2022/13844
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: CCB 52, 3rd Floor, Opp. Shivaji Garden, Dr. SPM Road, Khade Bazar, Shahapur, Belagavi – 590 003, email: cpavitravyas@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: F-1, Manoj Arcade, Guruwarpath, Tilakwadi-590006 Email: bestcirp@gmail.com
11.	Last date for submission of claims	25/03/2024, to be read with first proviso to Regulation 12(1) of IBBI (Insolvency Resolution Process for Corporate Person) Regulations, 2016
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home buyer under Real Estate project under section 5(8)(f) of Insolvency and Bankruptcy Code 2016
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Narayana Kamma (Reg. no IBBI/PA-002/IP-N01072/2020-2021/13429) 2. Mr. Surendra Devasani (Reg. no IBBI/PA-001/IP-P00775/2017-2018/11348) 3. Mr. TVS Siva Prasad (Reg. no IBBI/PA-003/ICAIN00406/2021-2022/14051)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link https://ibbi.gov.in/home/download Physical Address: 1. Mr. Narayana Kamma IBBI/PA-002/IP-N01072/2020-2021/13429) E-1807, Leo, Brigade Gateway Apartments, Dr. Rajkumar road, malleshwaram-west ,Orion mall ,Bangalore,Karnataka ,560055 2. Mr. Surendra Devasani IBBI/PA-001/IP-P00775/2017-2018/11348 1436, Anasuya Nilaya, 2nd Floor, 8th Cross, 10th Main, BTM 2nd Stage, Bangalore, Karnataka, 560076 3. Mr. TVS Siva Prasad IBBI/PA-003/ICAIN00406/2021-2022/14051 Flat# C-339, Mahaveer Zephyr, Kodi Chikkana Halli, Near Easyday, Bangalore, Karnataka, 560076

* The Hon'ble Tribunal passed an order dated 16/02/2024 having some defects which was further been rectified by a corrigendum order dated 11/03/2024. Accordingly, all the timelines shall be calculated related to process would be from the date corrigendum order.



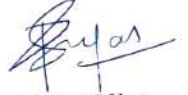
Notice is hereby given that the National Company Law Tribunal, Bengaluru has ordered the commencement of a corporate insolvency resolution process of the BEST GOLDEN DEVELOPERS PRIVATE LIMITED on 11/03/2024 (date of corrigendum order).

The creditors of **BEST GOLDEN DEVELOPERS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 25/03/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class of Home Buyers in Form CA

Submission of false or misleading proofs of claim shall attract penalties.



Pavitra S Vyas
Interim Resolution Professional
Bangalore Best Golden Developers Private Limited
IBBI/IPA-002/IP-NO1144/2021-2022/13844

Date: 12.03.2024
Place: Belgaum



